

[*English*]**Creation of Uttranchal State in U. P.**

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*127. DR. P. R. GANGWAR;
SHRI BHUWAN CHANDRA
KHANDURI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether any draft for a separate hill State Uttranchal has been submitted by the Government of Uttar Pradesh to the Union Government ;

(b) if so, the details thereof; and

(c) the reaction of the Union Government thereto?

[*English*]

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (M. M. JACOB):

(a) to (c). The Government of Uttar Pradesh have forwarded a copy of the Resolution passed by the Uttar Pradesh State Legislative Assembly on 12.8.1991 urging the Central Government to create a separate State of "Uttranchal" comprising the eight hill districts of Kumaon-Garhwal Divisions of Uttar Pradesh, viz Nainital, Almora, Pithoragarh, Pauri Garhwal, Chamoli, Tehri Garhwal, Uttarkashi and Dehradun. Additional information sought from the Government of Uttar Pradesh is still awaited. A view can be taken only after it is received and analysed.

[*Translation*]

DR. P. R. GANGWAR: Mr. Speaker, Sir, the hill region of Uttar Pradesh is different from the plains in almost every respect be it topography, climate, life style of masses or language. Besides it is a border area adjacent to the borders of China, Nepal and

Tibet. The State Government has submitted to the Union Government a proposal for creation of a separate state of Uttranchal in the interest of development of the area. What is the Central Government's policy in this regard?

MR. SPEAKER: You have not to read the question but please ask it.

(Interruptions)

DR. P. R. GANGWAR: Keeping in view the geographical situation, does the Central Government propose to formulate a policy for the creation of Uttranchal and is the Government considering it favourably.

[*English*]

SHRI M. M. JACOB: Sir, that is what in my first reply I have mentioned. We are awaiting the reply from the Government of Uttar Pradesh. But if there is any special justification for creating a special State a separate State that has to be examined.

[*Translation*]

DR. P. R. GANGWAR: I would like to know from the Central Government whether it has any scheme for the development of eight hill districts and for providing facilities for the poor and innocent people of religious places like Gangotri, Yamunotri, Kedarnath, Badrinath and Nalkanth if a new 'Uttranchal' State is created? (*Interruptions*)

MR. SPEAKER: It is not related to the main question.

[*English*]

SHRI BHUWAN CHANDRA KHANDURI: Sir, from J&K in the North, to Sikkim, Gujarat and Arunachal in the East, all hilly areas of our Himalayan borders have been given separate States except Uttranchal. My supplementary is in three parts. The first part is: is the Home Minister aware that the

central per capita assistance to Uttaranchal is about 50 per cent of what Himachal gets in spite of the fact that the population in both these areas is about the same. Also, 70 per cent of the population is below the poverty line, even after 44 years. *(Interruptions)*

MR. SPEAKER: Please ask a question. Your question should come out of the main question.

SHRI BHUWAN CHANDRA KHAN-DURI: This is related to the development of Uttaranchal. The Minister had talked of justification...*(Interruptions)*

MR. SPEAKER: No justifications and no preambles. Please ask the question.

SHRI BHUWAN CHANDRA KHAN-DURI: He has said that he is going to decide on the justification. Is he aware that the developmental activities in this region have come to a halt virtually for the fact that it is getting only 50 per cent of what a similar State is getting. And that State because it is a separate State, it has developed. 70 per cent of the population is below the poverty line even after 44 years of independence.

MR. SPEAKER: Shri Khanduri, I will disallow your question if you are not coming to the point. I am giving you the third chance.

SHRI BHUWAN CHANDRA KHAN-DURI: Is he aware of its?

MR. SPEAKER : Aware of what?

SHRI BHUWAN CHANDRA KHAN-DURI: Is he aware of the disparities because of Uttaranchal being not a separate State?

MR. SPEAKER: Would like to you answer Mr. Minister?

SHRI M. M. JACOB: Yes Sir, I can. *(Interruptions)*

SHRI BHUWAN CHANDRA KHAN-

DURI: Sir, I am yet to ask the two other parts of my question.

MR. SPEAKER: Please not like this. This is a Question Hour and there are other Members who would like to ask.

SHRI BHUWAN CHANDRA KHAN-DURI: Sir, in the last sentence....*(Interruptions)*

MR. SPEAKER: Please, you should come out with a simple question. This is not an Hour for making speeches because there are other Members who want to ask questions.

SHRI BHUWAN CHANDRA KHAN-DURI: Sir, the Centre had given its policy that if the State recommends for a separate State, they have no objection. This is what they have said. I would like to know as to why they are not following the same principle in case of Uttaranchal. Also, they have said that the reply has not yet been received. The reply, as of now, has reached the Home Ministry. Would they consider now, for having an half an hour discussion in the coming next week?

MR. SPEAKER: You need not talk of half an hour.

SHRI M. M. JACOB: Sir, for the last two decades, the Uttar Pradesh Government has special scheme for the development of hilly areas. And from all standards and the information available with the Home Ministry is that even the per capita domestic output is better in that area than in any other areas. And the literacy rate is 39.29 per cent in that area and the general development of that area is well looked after by the U. P., Government also. It is existing as a special special scheme for the last two decades for the development of hilly areas.

Regarding the second part of his question, I am told that a message has been

received just now and I will analyse that and come back to you.

[*Translation*]

SHRI KRISHAN DUTT SULTANPURI: Mr. Speaker, Sir, what is the population of 8 hill districts of Uttar Pradesh. The hon. Minister has stated that the proposal has been sent back to the State Government. When their re-commendation had come and by what time does the Government expect to receive back the same from the State Government. Would the Government please consider to provide more funds so as to accelerate the pace of the development of the hill districts of Uttar Pradesh? (*Interruptions*)

Mr. Speaker, Sir, the U. P. Government has sent its proposal to the Centre and the same has been returned to the U. P. Government. Would the Government please State by when it is expecting the reply from the Government of Uttar Pradesh?

[*English*]

SHRI M. M. JACOB: Two reminders were sent from here for the first question of collecting information from UP Government; one was dated 23.1.1992 and the other dated 24.2.1992. Also we had telephonic discussions with the UP Government. I am told this morning a message has been received in the office and we have to analyse it.

In the second part he asked about the population of that area and other details of the area. The area is 51,125 sq. kms. and the density of population is 115 persons per sq. km. against the total area of 2,94,411 sq. kms. of the State with a density of population of 471 persons per sq. km. of the State.

SHRI MANABENDRA SHAH: We have just been informed that the reply has come from the State Government. Will the hon.

Minister be pleased to let us know what is the reply received by him?

MR. SPEAKER: He has said that he will analyse it and let you know.

SHRI M. M. JACOB: I have already mentioned.

[*Translation*]

Rose Farming

*128. **DR. LAL BAHADUR RAWAL:** Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Government propose to promote rose farming by providing incentives to farmers;

(b) if so, the details thereof;

(c) the places in Uttar Pradesh where rose farming is being carried out; and

(d) the progress made in the research scheme implemented at Narendra Dev University of Agriculture and Technology, Faizabad for the improvement of yield and quality rose oil?

[*English*]

THE MINISTER OF STATE IN MINISTRY OF AGRICULTURE (SHRI MULLAPALLY RAMCHANDRAM): (a) and (b). Government have proposed to promote rose farming under two schemes viz:-

(i) Integrated Development of Floriculture;

(ii) Development of Medicinal and Aromatic Plants.

(c) The major centres of rose cultivation in Uttar Pradesh are as follows:-

(1) Kannauj (Farrukhabad).